

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 224 OF 2016**

**Dated: 20<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. K. M. Sugar Mills Ltd. ...Appellant(s)  
Vs.  
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain  
Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad for R.1  
Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Mr. Aditya Singh for R.2-6

**ORDER**

List the matter on **29.05.2017**. In the meantime, pleadings be completed.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/sh*